

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2089

ANSWERED ON:06.12.2006

AUTHORISED PRIVATE HOSPITALS DIAGNOSTIC CENTRES

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the list of private hospitals/diagnostic centres authorized for CGHS beneficiaries for medical treatment in the country at present, State-wise and location-wise;
- (b) whether certain authorized Government hospitals/diagnostic centres have since been derecognised under CGHS;
- (c) if so, the details thereof and the reasons therefore;
- (d) whether the Government has received any proposals to include more hospitals/diagnostic centres for recognition under CGHS;
- (e) if so, the details thereof;
- (f) the time by which these hospitals are likely to be granted recognition; and
- (g) the reasons for delay if any, in their recognition by the Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a) List of private hospitals/diagnostic centres empanelled under CGHS in the country is a voluminous document and is available on the website of the Ministry [www.mohfw.nic.in](http://www.mohfw.nic.in).
- (b) & (c) No, Sir.
- (d) to (g) The procedure for empanelment is now a continuous process and any private hospital/diagnostic centre fulfilling the conditions prescribed by CGHS can apply at any time for empanelment.